

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**REVISED DAILY CAUSE LIST DATED 02.06.2020 (TUESDAY)**

**COURT – II**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan

**COURT – II (VIRTUAL MODE)**

**10:35 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	
<b>2.</b>	Comp. App. (AT) (Ins) No. 461 of 2020	Corporation Bank Vs. Uluberia Metaliks Pvt. Ltd.	Alok Kumar	
<b>3.</b>	Comp. App. (AT) (Ins) No. 462 of 2020	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal
<b>4.</b>	Comp. App. (AT) (Ins) No. 464 of 2020	Saurabh Bharatbhushan Jain Vs. Excel Tubes & Cones & Anr.	Keith Varghese	
<b>5.</b>	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 76 of 2020	Nimmi J Chakola Vs. National Company Law Tribunal, Kochi & Ors.	Srishti Thukral	
<b>2.</b>	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	
<b>3.</b>	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	

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**-sd/-**

**Registrar**